

**NATIONAL COMPANY LAW TRIBUNAL,**  
**MUMBAI BENCH COURT VI**

Item No. 21.  
CP/275(MB)2023

CORAM

**SHRI SANJIV DUTT**  
**HON'BLE MEMBER (TECHNICAL)**

**SHRI K. R. SAJI KUMAR**  
**HON'BLE MEMBER (JUDICIAL)**

ORDER SHEET OF HEARING (HYBRID) DATED **30.04.2024**

NAME OF THE PARTIES : **Swamathia Rosario Rayen**

**Vs**

**Excel Hydro Pneumatics Pvt Ltd**

**For Petitioner** : Adv. Ashish Pyasi a/w. Ashwini Gawde and  
Adv. Nashra Sidiqi i/ ASR & Associates.

**For Respondent No. 2** : Adv. Krushika Udeshi I/b Adv Sagar Shetty

**Under Sec. 241 (1) Sec. 242 (4) of the Companies Act.**

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**ORDER**

1. Counsel for the Applicant submits that the matter has been settled between the parties.
2. Parties are awaiting decree from the Madras High Court. In view of the above, list on **10.06.2024 for reporting settlement/hearing.**

**Sd/-**  
**SANJIV DUTT**  
**MEMBER (TECHNICAL)**

**Sd/-**  
**K. R. SAJI KUMAR**  
**MEMBER (JUDICIAL)**

//SKS//